

**In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar,  
District Hamirpur (H.P.) Exercising the Powers of Marriage Officer  
under Special Marriage Act, 1954**

In the matter of :

1. Mr. Jaswinder Pal age 32 years s/o Sh. Banta Ram, r/o Village & P.O. Mawa Sindhian, Tehsil Amb, District Una (H.P.).
2. Ms. Kanika Kumari age 25 years d/o Sh. Rakesh Kumar, r/o Village & P.O. Barsar, Tehsil Barsar, District Hamirpur (H.P.) .. *Applicants.*

*Versus*

General Public

*Subject.*— Notice of Marriage.

Mr. Jaswinder Pal and Ms. Kanika Kumari have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they have solemnized their marriage on dated 12-03-2025 as per Hindu rites and customs at Kalka Mata Mandir, Tikker Rajputtan, Tehsil Barsar, District Hamirpur (H.P.).

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 21-04-2025. In case no objection is received by 21-04-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 20-03-2025.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Sub-Division Barsar, District Hamirpur (H.P.).*

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**In the Court of Sh. Rajender Kumar Gautam, Sub-Divisional Magistrate Barsar,  
District Hamirpur (H.P.) Exercising the Powers of Marriage Officer  
under Special Marriage Act, 1954**

In the matter of :

1. Mr. Rohit age 26 years s/o Sh. Satpal Singh, r/o Village & P.O. Ropari, Tehsil Barsar, District Hamirpur (H.P.).
2. Ms. Debikala BK age 27 years d/o Sh. Shashi Ram Kami, r/o Village & P.O. Banphukhola, Nagar Palika Bagchaur, District Salyan Nepal .. *Applicants.*

*Versus*

General Public

*Subject.*— Notice of Marriage.

Mr. Rohit and Ms. Debikala BK have filed an application u/s 15 of the Special Marriage Act, 1954 alongwith affidavits and supporting documents in the court of undersigned, in which they have stated that they have solemnized their marriage on dated 13-03-2025 as per Hindu rites and customs at Kalka Mata Mandir, Tikker Rajputtan, Tehsil Barsar, District Hamirpur (H.P.).

Therefore, the general public is hereby informed through this notice that if any person having any objection regarding this marriage, may file his/her objections personally or in writing before this court on or before 22-04-2025. In case no objection is received by 22-04-2025, it will be presumed that there is no objection to the registration of the above said marriage and the same will be registered accordingly.

Issued under my hand and seal of the court on 21-03-2025.

Seal.

Sd/-  
*Marriage Officer-cum-SDM,  
Sub-Division Barsar, District Hamirpur (H.P.).*

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